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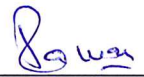
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.875/252/HDB/2018
NAME OF THE COMPANY	SRE Hotels & Resorts Pvt Ltd
NAME OF THE PETITIONER(S)	Boddu Bikshapathi & another
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman	Adv	9963101012	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujana Kumar Reddy for RoC	Adv.	9160001435	

ORDER

Counsel for Applicants is present. Shri T. Sujana Kumar Reddy, CGSC for RoC (H) filed Memo of appearance .

Already RoC filed his report. Heard both sides.

List it for orders on 27.09.2018.


Member (J)

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